Name of the corporate debtor: J.M.L. Marketings Private Limited; Date of commencement of CIRP: April 18, 2022; Revise List of creditors as on: August 05, 2022 Unsecured financial creditors (other than financial creditors belonging to any class of creditors) Annexure – 4

	2	1	SI. No.
TOTAL	American Express Banking Corporation	Tata Capital Financial Services	SI. No. Name of Creditor
· · · · · · · · · · · · · · · · · · ·	04-May-22	02-May-22	Details of c Date of receipt
18,69,56,008	50284614	136671394	Details of claim received  Date Amount of claimed
18,69,56,008   13,37,54,351	50284614	Worki 83469737 capital facility	Amount of claim admitted
	50284614 Corporate card loans	Working capital facility	Details of Nature of claim
13,37,54,351	50284614 No	83469737	Details of claim admitted Amount Nature covered of claim by guarantee
	No	No	Wheth er related party?
12.72%	4.78%	7.94%	Wheth % of er voting related share in party? CoC
			Amount of conting ent claim
-			Amount of any Mutual dues, that may
5,32,01,657		53201657	Amount of claims not admitted
			Amount of claims under verification
一世 日本		Penal Interest not substantiated	Remarks, if any



